

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,
MUMBAI

C.P. (IB)-534/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.07.2018**

NAME OF THE PARTIES: Anchal Technovations Pvt. Ltd.

v/s.

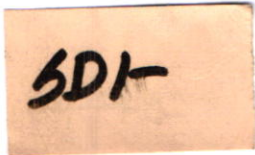
Reliance Communication Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

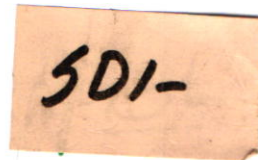
Order

20. C.P. (IB)-534/(MB/2018)

Both sides present. They submit that they have entered into consent terms hence, request time. List this matter on 10.08.2018.



V. NALLASENAPATHY
Member (Technical)



BHASKARA PANTULA MOHAN
Member (Judicial)